

[English]

### Wage Revision

1800. SHRI P.R. DASMUNSI : Will the Minister of LABOUR be pleased to state :

(a) whether major Central Trade unions representing various industries have requested the Government to increase the Dearness Allowance and wages of the workers in these industries keeping in view the price index as on March 31, 1995;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard, so far?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Ministry of Labour, Government of India has not received any request from the Central Trade Unions to increase the Dearness Allowance and wages of the workers in industries in the organised sector.

(b) and (c). Does not arise

### Gulf Countries request to Increase their Presence

1801. SHRI K. PRADHANI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether airlines of some Gulf Countries have requested the Government to increase their presence in India

(b) if so, the details of such airlines;

(c) the reaction of the Government thereto; and

(d) the estimated profit/loss of revenue to Government due to the increase in flights of Gulf Airlines?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Yes Sir, Oman and Qatar have requested for additional points of call in India for their designated airlines.

(c) Bilateral discussions between India and other states is an ongoing process and agreements are made on the basis of reciprocal benefits

(d) Since traffic rights are exchanged on reciprocal basis, the increase in flights do not adversely affect the interests of either side

[Translation]

### Foreign Tourists

1802. SHRI AMAR PAL SINGH :  
SHRI PANKAJ CHOWDHARY :  
SHRI N.S.V. CHITTHAN  
SHRI SANTOSH KUMAR GANGWAR

Will the Minister of TOURISM be pleased to state

(a) the State which has earned the maximum

revenue due to the arrival of foreign tourists during 1995-96;

(b) whether the Union Government are satisfied with the number of foreign tourists visiting India;

(c) if not, the measures being taken to bring about adequate increase in their number;

(d) the steps being taken to improve tourism through media across the globe; and

(e) the steps taken by the Union Government to provide better facilities to the tourists in areas of historical importance?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):

(a) According to the information available from the State/ Union Territory Governments, for the year 1994, the maximum number of foreign tourists visited Delhi. Information for the year 1995-96 is not available from all the States. The estimates of Foreign exchange earnings are not maintained State-wise.

(b) There has been an increase of 14.8% in foreign tourist arrivals during 1995-96. However, overall arrivals is not commensurate with the potential that exists due to infrastructural constraints.

(c) to (e). Steps being taken for increasing the foreign tourist traffic include improvement of infrastructural facilities for tourism, development of tourist attraction and strengthening of publicity and promotional efforts and encouraging private investment. It also includes creation of better facilities in the areas of historical importance.

[English]

### Film Censor/Advisory Committees for DD/AIR

1803. SHRI SANDIPAN THORAT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government propose to reconstitute Central Film Censor/Regional Film Censor Committees and Advisory Committees for Doordarshan/AIR stations, to ensure participation of public for effective performance of media.

(b) if so, the details thereof, committee/station-wise, and

(c) details of the new projects/schemes proposed to be undertaken during the current year and allocation of funds made therefor, State-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The Central Board of Film Certification has already been reconstituted with effect from 7.3.1996 for a period of three years. All Advisory Panels under the Board have been reconstituted in